

officers to interact with the people from the North East residing in their concerned districts regularly. An officer of the rank of DCP hailing from North-Eastern Region has been designated as In-charge of Special Police Unit for North East Region, Nanakpura, Delhi.

- (iv) 58 number of Delhi Police representatives for North Eastern States have been appointed from amongst the students and volunteers. They have been given training on how to assist the victims from North Eastern States during the crime. Constant liaison with student leaders, employees associations, NGOs and NE Media for safety of NE citizens with Delhi Police is maintained. A total number of 467 meetings have been held with North East representatives/students/activists and a total of 8529 participants have attended the meetings till 31.1.2017.
- (v) 63 Courses/lectures for sensitizing Delhi Police officials and North East representatives/students/activists on issues related to safety and security of NE Students/people had been scheduled in which 4601 participants attended from the year 2012 to January, 2017.
- (vi) Special Police Unit for North East Region, Delhi Police is maintaining Data on crime against People from North East in Delhi w.e.f. 14.02.2014.
- (vii) Under special drive for recruitment of people from North East, total no. of 401 personnel, comprising of 283 male and 118 female, have been recruited from 8 North Eastern States. Apart from this, 20 male and 18 female personnel have also been selected on nomination basis from NE States till 14.02.2017.
- (viii) Facebook page “Delhi Police for North East folks” for people from North East has been launched which includes NE helpline “Dial 1093” , contact details of the Nodal Officers, Emergency Officers and all other concerned officers.

Additional battalions of CAPFs to Odisha

3117. SHRI DILIP KUMAR TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received any proposal from the Government of Odisha for induction of two additional battalions of Central Armed Police Forces for deployment in districts like Malkangiri and Koraput to contain Left Wing Extremism activities; and

(b) if so, what steps have been taken by Government of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Yes, the Government of Odisha had requested for induction of two additional CAPF Battalions.

(b) There is no proposal from MHA for such deployment. Induction of CAPF to States is a dynamic process based on evaluation of the overall security situation of the State.

Inclusion of districts of Odisha under SRE Scheme

3118. SHRI DILIP KUMAR TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government of Odisha has requested the Union Government for inclusion of Boudh, Angul and Sonepur districts under the Central Government sponsored Security Related Expenditure (SRE) Scheme; and

(b) if so, what steps have been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes, Sir. The inclusion/exclusion of districts under the Security Related Expenditure (SRE) scheme are based on their violence profile and other parameters as per the SRE guidelines and is a continuous process.

Deployment of Sahayaks with officers of CAPFs

3119. SHRI SANJIV KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the justification for deployment of sahayaks with officers of the Central Armed Police Forces (CAPFs);

(b) whether such practice is against the morale of the concerned personnel in the Central Armed Police Forces;

(c) whether Government has evaluated the cost to the exchequer of deployment of thousands of sahayaks, especially after the Seventh Pay Commission; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) The practice of deploying Suraksha Sahayaks with the officers of Central Armed Police Forces (CAPFs) has been discontinued *vide* Ministry of Home Affairs order dated 06.03.2014